

File No. 01/ Lab & sample Analysis/ Reg//2019  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Regulation division)  
**FDA Bhawan, Kotla Road, New Delhi-110 002**

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Dated, the 5<sup>th</sup> July , 2019

**Subject: Direction under 16 (5) read with Section 18 (2) (d) of Food Safety and Standards Act, 2006 regarding operationalisation of Food Safety and Standards (Laboratory and sample Analysis) Amendment Regulations, 2019.**

In exercise of the power conferred under section 92 of the Food Safety and Standards Act 2006, FSSAI has framed draft Food Safety and Standards (Laboratory and sample Analysis) Amendment Regulations, 2019 related to Approval of Rapid Analytical Food testing Kit, Equipment or Method. (copy enclosed)

2. The draft regulations are in the process of being notified and the process of draft notification, consideration of comments, if any that may be received thereon and the finalization of these regulations is likely to take some time. Meanwhile, keeping in mind the need of lay down the procedure for validating test methods, kits or portable (or hand-held) equipment designed to perform Rapid Analytical Food Testing (RAFT) vis-a-vis corresponding (approved) conventional method; notifying and adopting the RAFT and to issue such guideline for the same, it has been decided to operationalise these regulations with immediate effect.

3. This issues with the approval of the competent authority in exercise of the power vested with Food Safety and Standards Authority of India under Section 16 (5) read with 18(2) (d) of Food Safety and Standards Act, 2006.

  
( P. Karthikeyan)  
Deputy Director (Regulations)

To

1. All Food Safety Commissioner
2. All Authorised Officer, FSSAI
3. All Central Designated Offices of FSSAI

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. All Directors, FSSAI

Notice for operationalisation of draft Food Safety and Standards (Laboratory and sample Analysis) Amendment Regulations, 2019

F.No. 01/ Lab & sample Analysis/ Reg//2019.- The Food Safety and Standards Authority of India hereby makes the following regulation operational from 5<sup>th</sup> July, 2019.

Draft Regulations

1. These regulations may be called the Food Safety and Standards (Laboratory and sample Analysis) Amendment Regulations, 2019.
2. In the Food Safety and Standards (Laboratory and sample Analysis) Regulations, 2011, after the regulation 2.3, the following regulation shall be inserted, namely-

**“ 2.4 Approval of Rapid Analytical Food testing Kit, Equipment or Method-**

- 2.4.1. Food Authority may approve Rapid Analytical Food testing Kit, Equipment or Method for the purpose of testing of Food.
- 2.4.2. The procedure for approval of Rapid Analytical Food testing Kit, Equipment or Method shall be as per the guidelines that may be framed by the Food Authority from time to time.”